

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 225
CAA-78 (ND)/2022

IN THE MATTER OF:

M/s. Sagacious Capital Pvt Ltd. AND Goel Sponge Pvt Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 08.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: CS Hitesh Jhamb

For the OL

: Hemlata Rawat and Aayushmaan Vatsyayana

For the RD

: Ms. Shankari Mishra, Advocate.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **29.05.2023**.

Sd/-
(Court Officer)